

DIVISION BENCH
COURT - I

O-212

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P.(CAA)/4(KB)2024
IN
C.A.(CAA)/133(KB)2022

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 04TH APRIL 2024

IN THE MATTER OF	SWITCHING AVO ELECTRO POWER LIMITED
UNDER SECTION	SEC. 230-232 - SECOND MOTION

Appearances (via video conferencing/physically)

Mr. Vikash Kumar, CA : For Petitioner

Mr. Chennakeshava, AD : For RD (ER) MCA

ORDER

1. Ld. Authorized Representative for the petitioner present. Mr. Chennakeshava, AD for the Office of RD present.
2. Mr. Chennakeshava, AD appearing for the Office of RD seeks two weeks' time to file its report. Time is allowed. Let the needful be done within the extended period positively.
3. Rejoinder, if any, be filed within ten days thereafter.
4. Post this matter on **13/5/2024**.

**Balraj Joshi
Member (Technical)**

**Rohit Kapoor
Member (Judicial)**